

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

107. C.P. 10/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Tropical Landscapes Private Limited

V/s.

Registrar of Companies

**Appearance**

For Petitioner : Adv. Hitesh V Jain

For Respondent : MS. MNL, Jyotsna, AROC, Mumbai

SECTION 441 OF COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Ms. MNL, Jyotsna, AROC, Mumbai submits that she had sent the ROC report through email. However, upon enquiry it is revealed that email had been sent to the wrong email id, the correct email id is as follows: [ncltmumcourt3@gmail.com](mailto:ncltmumcourt3@gmail.com). Ld. counsel for the Petitioner submits that hard copy/soft copy of the ROC report may also be provided to the Petitioner. ROC is directed to provide hard copy/soft copy of the ROC report to the Petitioner as well. List on **14.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)